

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

25  
24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/393/ (IB)/2017  
NAME OF THE PETITIONER(S) : TOLINS TREAD & ALLIED PRODUCTS  
NAME OF THE RESPONDENT(S) : STANES TYRES & RUBBERS PRODUCTS  
OMNI VISUAL MEDIA PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	M/s. SAI BHARATH & S L N R. Dhamodaran	Counsel for Respondent Rep Counsel for Petitioner	Ch. Mohd Sharief Tariq

**ORDER**

Mr. R. Dhamodaran, representative for the Counsel for Petitioner present and prayed for time as his Counsel is out of station. Counsel for Respondent present. At request, time is enlarged. Put up on **31.07.2017 at 10.30 A.M.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

Ch. Mohd Sharief Tariq  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)